to Questions

and (b) Planning and Development of an area and allocation of funds for this purpose is primarily the responsibility of the State Government. However, the Central Government supplements the efforts of the States in this regard through weightage in the formula, as approved by National Development Council (NDC) in 1991, used for distribution of Central Assistance and through Special Area Programmes. Under the distribution formula of Central Assistance, after setting apart funds required for externally aided projects and providing reasonable amounts for Area programmes, 30% is set apart from the balance for distribution to special category states, including North-Eastern States & Sikkim.

Although no area has been declared as backward per se by Planning Commission, Special Central Assistance is given to designated areas in the North-Eastern States and Sikkim under Special Area Programmes namely Hill Area Development Programme, Border Area Development Programme, North-Eastern Council and Tribal Sub-Plan.

## Plan Target

4247. SHRI MADHAV RAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has expressed serious concern over the failure of the State Governments to raise targeted resources to finance their respective

development programme during the Eighth Five Year Plan period;

- (b) if so, the States which have failed to meet the plan target;
- (c) whether the Union Government have directed the State Governments to take steps to meet the said target before finalising the next plan aid of the States; and
- (d) if so, the reaction of the State Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) There has been significant shortfall in the resource mobilisation of various States during the Eighth Plan Period. A statement enclosed indicates the projected and actual realisation of States Own Resources for the major States during the Eighth Plan. The Planning Commission, at the official level as well as at the Deputy Chairman - Chief Ministers level meetings has impressed upon the State Governments to take up resource mobilisation efforts to ensure that during the Ninth Plan period such shortfalls are eliminated.

## Statement

## Projection and Realisation of States' Own Resources of major states during the Eigth Five year Plan at 1991-92 prices

(Rs. Crore)

SI. No.	States	Projection	Realization
1	2	3	4
1.	Andhra Pradesh	3365.02	2050.82
2.	Bihar	5051.84	-1685.05
3.	Goa	459.80	414.21

3071.30

63913.91

JULY 15, 1998

## **Nuclear Strike**

4248. SHRI NRIPEN GOSWAMI: SHRI K.S. RAO:

West Bengal

Total

359

15.

Written Answers

Will the PRIME MINISTER be pleased to state:

- (a) whether the attention of the Government has been drawn to the news-item captioned "Pakistan planning nuclear strikes against India" appearing in the Statesman dated June 29, 1998;
  - (b) if so, the reaction of the Government thereto;
- (c) whether the Government are aware of the mass destruction in the event of a nuclear 'first use' strike by Pakistan;

(d) if so, the cities and towns that are likely to be targetted by Pakistan; and

810.03

50204.65

to Questions

360

(e) the preventive measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) Government has seen these media reports and noted the many inconsistencies contained in these report. Expectedly, such disclosures appear to serve the interests of those who wish to bring about greater international involvement in South Asian affairs, on one pretext or another. Such reports, proven or otherwise, vindicate steps taken by Government to create a secure